

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 05/252/ND/2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2018

NAME OF THE COMPANY: Income Tax Officer, Ward 19(4) Vs. Performance Direct Software Pvt. Ltd. & ROC

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner: Ms. Lakshmi Gurung, Standing Counsel, IT Dept.

For the Respondent: Mr. Manish Raj, Company Prosecutor, ROC

ORDER

Reserved for orders.

-S-d-11

(Deepa Krishan)
Member (T)

-S-d-11

(Ina Malhotra)
Member (J)